

(b) and (c). A centrally sponsored scheme for distribution of consumer articles in rural areas through marketing societies and service co-operatives is already under implementation. For this purpose, an amount of Rs. 1 crores has been earmarked in the Fourth Five Year Plan. Proposals for enlargement of the scheme are under consideration.

Road Transport Taxation Inquiry Committee

*449. **Shri P. C. Borooah**: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether the Road Transport Taxation Inquiry Committee has submitted any interim report;

(b) if so, the main recommendations thereof; and

(c) Government's decisions in the light of the same?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) No, Sir.

(b) and (c). Do not arise.

Calcutta Port

*450. **Shri Indrajit Gupta**: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the amount of foreign exchange being spent annually due to the incapacity of Calcutta Port to accommodate large grain-carrying tankers of over 500 feet length; and

(b) the reasons for the continued delay in the necessary expansion of the King George's Dock to permit entry of such big tankers carrying large food consignments involving economies in freight and other charges?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Certain physical limitations, viz. the bars and bends in the river, the depth of water available in

the river, bore tides, etc. do not enable vessels of over 161.54 metres (530 feet) in length to come up to Calcutta Port. It is not practicable to estimate on a realistic basis the foreign exchange being spent annually because of this factor.

(b) The extension of the Western Arm of the King George's Dock is in progress and is expected to be completed by the end of 1967 or early in 1968. The extension will provide holding space for vessels in sheltered waters during bore tides, facilities for overside working of vessels inside the Dock and ship repair facilities. The extension will however not enable the entry of vessels over 161.54 metres (530 feet) in length because of the physical limitations referred to in (a) above.

Super Bazar, Delhi

2011. **Shri Lakhan Das**:
Shri Madhu Limaye:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the Super Bazar, Delhi has purchased goods worth lakhs from Dhariwal and Lal Imli Mills as also from R. S. Madhoram & Sons, Delhi;

(b) if so, the approximate value of these purchases to-date from each mill separately; and

(c) the margin between the purchase price of these goods and their selling price?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) The purchases made upto 31-10-1966 are as follows:—

(i) Dhariwal	Rs. 4.09 lakhs
(ii) Lal Imli	Rs. 1.99 lakhs
(iii) Madhoram & Sons	Rs. 3.23 lakhs